

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1501-JK (LD) of 2024

DATED:- 31- 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 31.01.2024

No:-LAW-OIC/1/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Reyaz Ali Bhat
31-01-24

Annexure to the Government Order No.1501-JK(LD) of 2024 dated 31.01.2024

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	1677	2022	WP©	ACM Public School Vs UT of J&K &Ors	AbhishakeAbrol	Deputy Secretary to the Government
2	88	2024	WP©	Spring Blossom School vs UT of J&K &Ors	AbhishakeAbrol	Deputy Secretary to the Government
3	3193	2023	WP©	Crescent Public School vs UT of J&K &Ors	AbhishakeAbrol	Deputy Secretary to the Government
4	2881	2023	WP©	Sher-i-kashmir HSS Bari Brahmana Vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government
5	3140	2023	WP©	Public HSS Mendhar vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government
6	2165	2023	WP©	Public HSS Mendhar vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government
7	3011	2023	WP©	Garden Model School Vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government
8	751	2024	WP©	Little Angel School Vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government
9	2283	2023	WP©	Gian Chand Vs UT of J&K and Ors	AbhishakeAbrol	Deputy Secretary to the Government

Neelgale